

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 616/(MAH)/2017  
CA No.


CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.04.2017

NAME OF THE PARTIES: Gas Jeans Pvt.Ltd  
V/s  
Vama Apparels India Pvt.Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
24	Adv Kinjal Upadhyay i/b Adv Vipul Shukla	Advocate for Petitioner	

**ORDER**

1. Learned Advocate Mr. Kinjal Upadhyay of the Petitioner is present.
2. Petition is transferred from the Hon'ble High Court revolves around the issue U/S 433(e) of the Companies Act, 1956.
3. Therefore the Petitioner is directed to file Form No.5 on or before 30-05-2017.
4. Adjourned to **16<sup>th</sup> June, 2017.**

Dated: **21.04.2017**

Sd/-  
**M.K. Shrawat**  
**Member (Judicial)**